

**Floods in Bihar**

3271. SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Bihar experience heavy floods due to Kosi, Kamla, Bagmati and other rivers originating from the Himalayas;

(b) whether negotiations with Government of Nepal are in progress to construct reservoirs etc. on these rivers; and

(c) if so, the details of the schemes formulated by Government in this regard and the progress made in the negotiations being held with Government of Nepal?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) and (c). India has suggested a storage reservoir project of Kosi river to Nepal which will also include flood control benefit. No agreement has been concluded.

[English]

**District Consumer Forum in Delhi**

3272. SHRI P.R.S. VENKATESAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Delhi is pioneering Union Territory in the promotion and implementation of Consumer Protection Act, 1986;

(b) whether District Consumer Forum has been set up in Delhi; and

(c) if so, the number of cases filed before it and decision taken; if any, in respect of supply of defective goods services separately?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Delhi Administration has constituted the State Consumer Protection Council, District Forum and State Commission as envisaged in the Consumer Protection Act, 1986.

(c) As per information furnished by Delhi Administration, 2766 cases were filed in the District Forum as on 26.3.90 of which 1690 cases had been disposed of as on that date. Out of the 1690 cases decided, as many as 502 related to defective goods and 1188 cases were of deficient services.

**Procurement of Cotton by CCI in Karnataka**

3273. SHRI S.T. PATIL: Will the Minister of TEXTILES be pleased to state:

(a) the total quantity of cotton cleared for export by Union Government for Cotton Corporation of India (CCI) in the current season;

(b) the quantity of cotton which CCI has already procured from Karnataka in the current season; and

(c) the expected quantity to be procured by CCI from Karnataka in the current season?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Government have so far allotted quota for export of 5.40 lakh bales of cotton of Cotton Corporation of India during the current session.

(b) Till now there has been no need for procurement at support price. The Corporation has made commercial purchase of 16,415 bales of cotton from Karnataka upto 28.3.90 during the current cotton season.